

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3008
ANSWERED ON:22.03.2005
FENCING WITHIN 150 YARDS OF ZERO LINE
Saradgi Shri Iqbal Ahmed

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has given clearance for erecting a fence within 150 yards of the zero line with Bangladesh ignoring stiff resistance from the authorities in Dhaka;
- (b) if so, whether it was just a guideline and not a treaty between the two countries;
- (c) if so, whether the Government's decision to go-ahead has been resisted by the Bangladesh Government; and
- (d) if so, the extent the Government has been able to implement this decision?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (b): The Government of India has decided to erect the fence within 0-150 yards of the international border with Bangladesh, wherever unavoidable due to existence of habitation or constraints of terrain. However, this decision would not apply to areas undemarcated or enclaves or areas under adverse possession of either country. This decision has been communicated to the Bangladesh Government through diplomatic channel.

(c) & (d) No formal objection to this decision has been communicated by the Bangladesh Government diplomatically. All construction agencies and BSF have been directed to construct fencing in such areas.